- (b) Selections could not be finalised so far. ••
 - (c) Yes.
 - (d) Does not arise.

Deploying of security on workshops

813. SHRI B. RACHAIAH : SHRI B. R. MUNDA . SHRI KHYOMO LOTHA :

Will the Minister of RAILWAYS be pleased to state :

- (a) whether it is fact that security staff is deployed on the workshop/Stores/Depots of the Indian Railways only;
- (b) if so, what are the reasons for deploying R.P.F. on the gates of the offices of Indian Railways particularly at Northern Railway, Traffic Accounts Office, Delhi Kishan Ganj, D.S. Office, New Delhi Construction Office, Kashmere Gate and Headquarters Office, Baroda House, New Delhi; and
- (c) the amount of the expenditure incurred on the R.P.F. from 1st May, 1974 to 31st March, 1975 and what purpose it has served to the Railway Administration?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

- (b) The Railway Protection Force artdeployed at the gates of offices to guard the Railway property, to prevent unauthorised removal of railway property and to check unauthorised entry of persons.
- (c) The information is being collected and will be laid on the Table of the Sabha

Reservation of accommodation for Scheduled Castes and Scheduled Tribes

814. SHRI B. RACHAIAH : SHRI B. R. MUNDA : SHRI KHYOMO LOTHA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Railway Boa'-d has issued direction to all Zonal

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Railways to provide ten per cent reservation in the matter of allotment of Railway quarto the Scheduled Castes and Scheduled Tribes Railway employees;

- (b) whether the Zonal Railway is required to maintain a separate list showing the allotment of quarters to Scheduled Castes and Scheduled Tribes;
- (c) what is the number of Scheduled Castes and Scheduled Tribes employees in each Zonal Railway entitled to the allotment on the basis of reservation: and
- (d) how many of them have been actually allotted the quarters, and what are the particulars regarding type of quarters and the class of employees?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI RTJTA SINGH): (a) According to extant instructions issued in January, 1975, 10 per cent of Railway quarters allocated to non-essential categories in Types I and II, are reserved for allotment to Scheduled Castes and Scheduler! Tribes employees entitled to these types, at cities where Headquarters of Zonal Railways and Production Units are located

- (b) Yes.
- (c) and (d) Information is being collecled and will be laid on the Table of the Sabha

Reservation for promotion to Scheduled Cashes and Scheduled Tribes

815. SHRI B. RACHAIAH:

SHRI B. R. MUNDA:

SHRI KHYOMO LOTHA:

Will the Minister of Railways be pleased to state :

(a) whether it is a fact that there is a provision of reservation to SC/ST made through departmental competitive Examinations, in Class II, III an IV by selection to and within Class III, from Class III to II and Class II to lowest rung of the Class I, and on the basis of seniority-cum-suitability right from Class IV to Class I